

year since the inception of these projects; and

(b) the number of years in which these loans are recoverable?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI):
(a) 4 per cent, per annum for loans sanctioned up to 30th September 1953, and 4½ per cent, thereafter.

(b) 12 years except for loans in respect of Urban Units of Composite Projects in West Bengal which are repayable in 20 years.

PRODUCTIVITY OF RIVER VALLEY PROJECTS

334. SHRI P. C. BHANJ DEO: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) the extent of productivity of each river valley project under the control of the Central Government;

(b) whether the estimated net revenue from these projects are expected to yield amortisation charges for the loan outlay on them; and

(c) whether the Audit Department has examined the estimates of productivity of these schemes?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI):
(a) (i) *Damodar Valley project*.—The extent of productivity is tentatively estimated to be between 4:29 per cent, and 5:26 per cent.

(ii) *Bhakra Nangal*.—According to the latest project estimate, the financial return of the project is:—

Irrigation portion: 4: 38 per cent, in 1971-72. Electricity portion: 4:50 per cent, in 1965-66.

(iii) *Hirakud*.—According to the revised project estimate, the financial return is: Irrigation & Power (Combined) 4:21 per cent, in 1960-61.

(b) *Damodar Valley Project*.—(i) It is expected that there would be a net margin left after paying interest char-

ges which could be used for amortisation of the loan.

(iii) *Hirakud*.—Details have not yet been worked out but the financial return from irrigation and power has been calculated after allowing the interest charges on capital outlay. The margin could be used for amortization of the loan.

(c) (i) *Damodar Valley Project*.—No.

(ii) *Bhakra Nangal*.—The Finance and Audit Departments of Government of the Punjab have examined the estimates of productivity of the Project. Information in respect of PEPSU and Rajasthan is being collected and will be laid on the Table of the Council as soon as possible.

(iii) *Hirakud*.—The reply is in negative. The revised Project estimate has been approved by the Hirakud Control Board and the Government of Orissa. It is now under consideration by the Government of India.

DISPOSAL OF SURPLUS STORES

335. SHRI P. C. BHANJ DEO: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the amount of stores declared as surplus and added to the stock awaiting disposal in each of the Last three years; and

(b) the amount of stores actually disposed of in each of those years?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix VII, Annexure No. 182.]

OUTPUT OF COAL

336. SHRI P. C. BHANJ DEO: Will the Minister for PRODUCTION be pleased to state:

(a) the *per capita* output of coal in 1947 and in 1952; and